

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).11051/2006

(From the judgement and order dated in 21/02/2006 in WA No. 1422/2004
of The HIGH COURT OF KERALA AT ERNAKULAM)

THE NEW BUS STAND SHOP OWNERS ASSN.

Petitioner(s)

VERSUS

CORPORATION OF KOZHIKODE & ANR

Respondent(s)

(With appln(s) for directions and with prayer for interim relief
and office report) (For Final Disposal)

Date: 01/05/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr. Anup G. Choudhary, Sr. adv.

Mr. K.Vijayan, Adv.

Mr. Ajit Pudusseray, Adv.

For Respondent(s)

Mr. K. Radha Krishnan, Sr. adv.

Mr.B.B. Singh, adv.

Mr.P.V.Dinesh, adv.

UPON hearing counsel the Court made the following
ORDER

List this matter after summer vacation.

(Ajay Kr. Jain)
Court Master

(Pushap Lata Bharadwaj)
Court Master